

## **HIGH COURT FOR THE STATE OF TELANGANA**

### **NOTICE**

All the learned Advocates and Parties-in-Person are hereby informed that the High Court for the State of Telangana is proposing to implement a secure and controlled system of Hybrid mode of functioning of court hearings in the place of the existing video conferencing system.

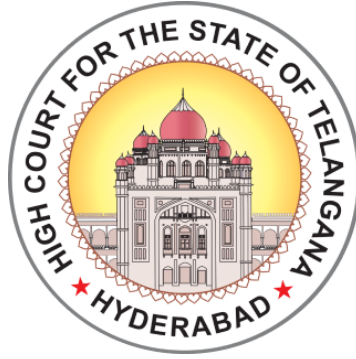
On a pilot basis, the new system of Hybrid mode (Video Conferencing system) will be implemented in the Court Hall No.14 presided over by the Hon'ble Sri Justice T.Vinod Kumar with effect from 26/02/2024.

For this purpose, all the learned Advocates and Parties-in-Person (who are permitted by the High Court) who will be appearing in Court Hall No.14 are requested to do the following:

1. Download the 'tshc-vconsole' app from Playstore/appstore app for android /iphones.
2. Register through the downloaded app (one time process) by providing the registered mobile number and Bar Council Enrollment number.
3. The parties-in-person (authorized by Registry) have to register themselves by uploading their ID proof, permission to appeal Party-in-Person as per Rule 33-B Chapter IIIA of the High Court Rules on Appellate side and follow the procedure prescribed in the Standard Operating Procedure enclosed along with this notice.
4. The Advocates/ Parties-in-person can also join the Hybrid mode proceedings of Court No 14 through Desktops/Laptops by clicking the following link <https://tshc.vconsol.com/register> through chrome browser and by one time registration.
5. For android Tab/ipad user can either join through browser or through Playstore/appstore app.
6. SOP/Manuals and Videos for usage of VCONSOL software also may be uploaded in the High Court Website.
7. The link for virtual training on VCONSOL software is as under:
8. URL: [https://business.vconsol.com/join/3585357768?be\\_auth=NzY2ODE4](https://business.vconsol.com/join/3585357768?be_auth=NzY2ODE4)  
Conference ID:[3585357768](https://business.vconsol.com/join/3585357768?be_auth=NzY2ODE4)  
Password: 766818

**Sd/-**

**REGISTRAR (I.T.)-CUM-  
CENTRAL PROJECT COORDINATOR**



# **User Guide for Advocates**

## **Vconsol Court - Telangana**

## Introduction

This user guide will be handy to familiarise **Vconsol Court** video conferencing software. It gives a simple look to understand what and how it works.

Install the Vconsol court VC Application in the Desktop / Laptop/ Mobile Devices.

| LINKS TO DOWNLOAD THE APPLICATIONS |   |
|------------------------------------|---|
|                                    |   |
| Android Mobile Devices             | <a href="https://play.google.com/store/apps/details?id=com.vc.hs.ts">https://play.google.com/store/apps/details?id=com.vc.hs.ts</a> |
| iOS Devices                        | <a href="https://apps.apple.com/us/app/vconsol-tshc/id6476874080">https://apps.apple.com/us/app/vconsol-tshc/id6476874080</a>       |



## 1.How to Register as an ADVOCATE/PARTY IN PERSON/PUBLIC

To register as an advocate/Party in person/public please go to the web url  
<https://tshc.vconsol.com/register>

1. Click on 'select your role' option
2. Select the option "**ADVOCATE/PARTY IN PERSON/PUBLIC**" from the list and click next button
3. Fill all the required fields in the registration form and accept terms and conditions and click on the **NEXT** button
4. An OTP will be sent to your given phone number.Enter the OTP,type the password for the account and click on **SUBMIT** button.The registration process is completed and you can login with your given **Phone Number** as user ID and password which is set in registration.

## Register

Please select a role to register your account


 ADVOCATE 


NEXT


Already have an account? [Back to login](#)

## Set a password

Password must be 8-16 characters including upper/lowercases, special characters and numbers

 OTP

 Enter Password

 Re-Enter Password

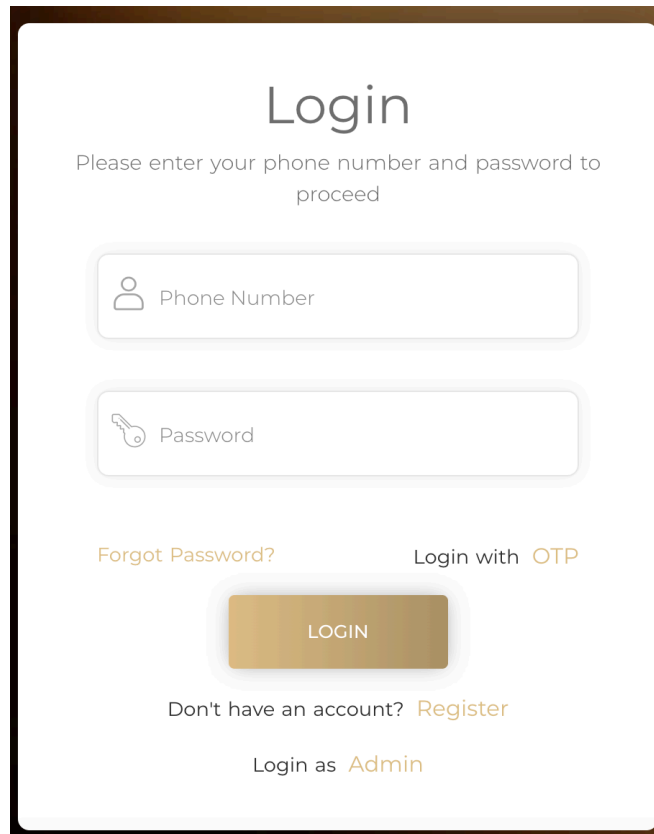
SUBMIT

[Cancel](#)

## 2. How to Login as an Advocate/Party in person/public and View/Appear in Court Proceedings

1.To login as an Advocate/Party in person/public in web please go to the url

<https://tshc.vconsol.com/login>



The screenshot shows a login page with the following elements:

- Title:** Login
- Instruction:** Please enter your phone number and password to proceed
- Phone Number Field:** A text input field with a person icon and the label "Phone Number".
- Password Field:** A text input field with a key icon and the label "Password".
- Forgot Password?** A link in orange text.
- Login with OTP** A link in orange text.
- LOGIN Button:** A prominent orange button with the text "LOGIN" in white.
- Don't have an account? Register** A link in orange text.
- Login as Admin** A link in orange text.

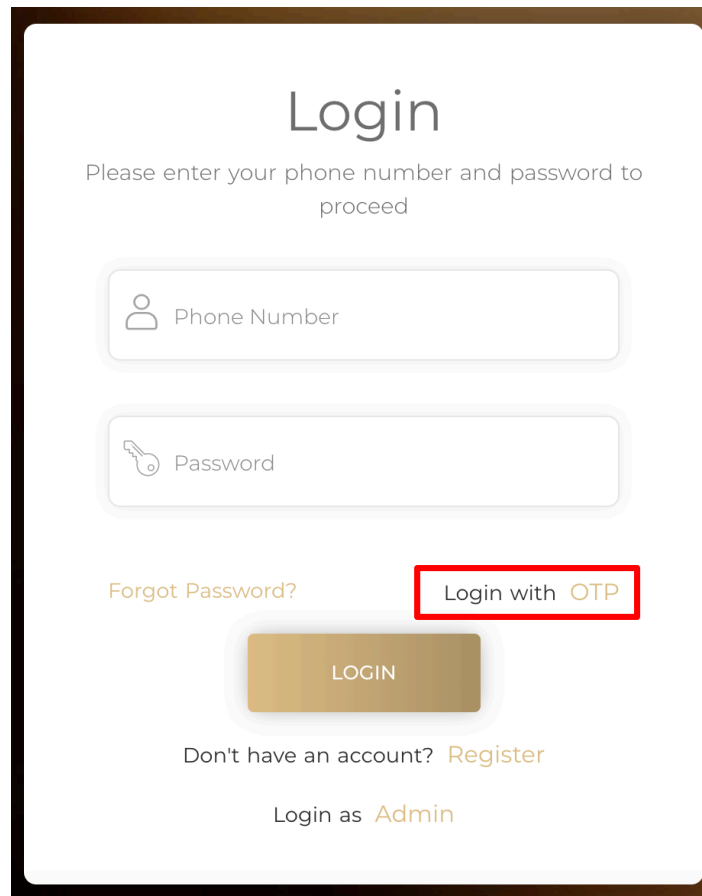
2. After typing the **phone number** (user id) and **password** click on the login button.After successful login an advocate/party in person/public will be redirected to the **Court Listing page**.

## 4.Login with OTP

For Login with OTP click on the Login with OTP link

Enter the registered phone number to get the OTP

Type the correct OTP and click on the login button.You will be redirected to the court list page.



The screenshot shows a login interface with the following elements:

- Title:** Login
- Instruction:** Please enter your phone number and password to proceed
- Phone Number Field:** A text input field with a person icon and the label "Phone Number".
- Password Field:** A text input field with a key icon and the label "Password".
- Links:** "Forgot Password?" (in orange) and "Login with OTP" (in orange and highlighted with a red box).
- Login Button:** A gold button labeled "LOGIN".
- Registration Link:** "Don't have an account? Register" (in orange).
- Admin Link:** "Login as Admin" (in orange).

# Login with OTP

Please enter your phone number to receive an OTP.

Don't have an account? [Register](#)

Login as [Admin](#)

Login with [password](#)

# Enter OTP

Please enter OTP.

Resend OTP in 39 seconds...

Don't have an account? [Register](#)

Login as [Admin](#)

Login with [password](#)

### 3.How to appear for a Item Number in a court by an Advocate

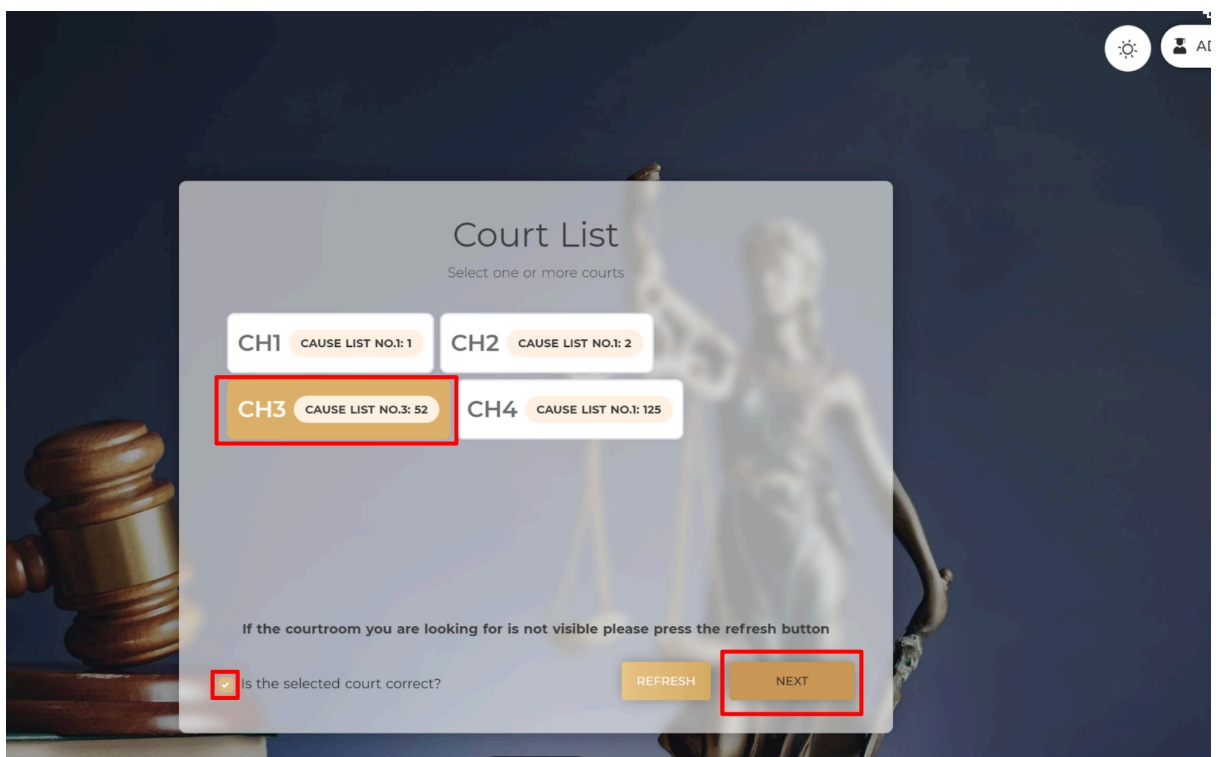
After login, the user will be redirected to the court list page,where available courts will be listed.

An advocate has an option to choose the active courts where he can appear for a case.The number right to the Court name denotes the Serial numbers which are called in that court.

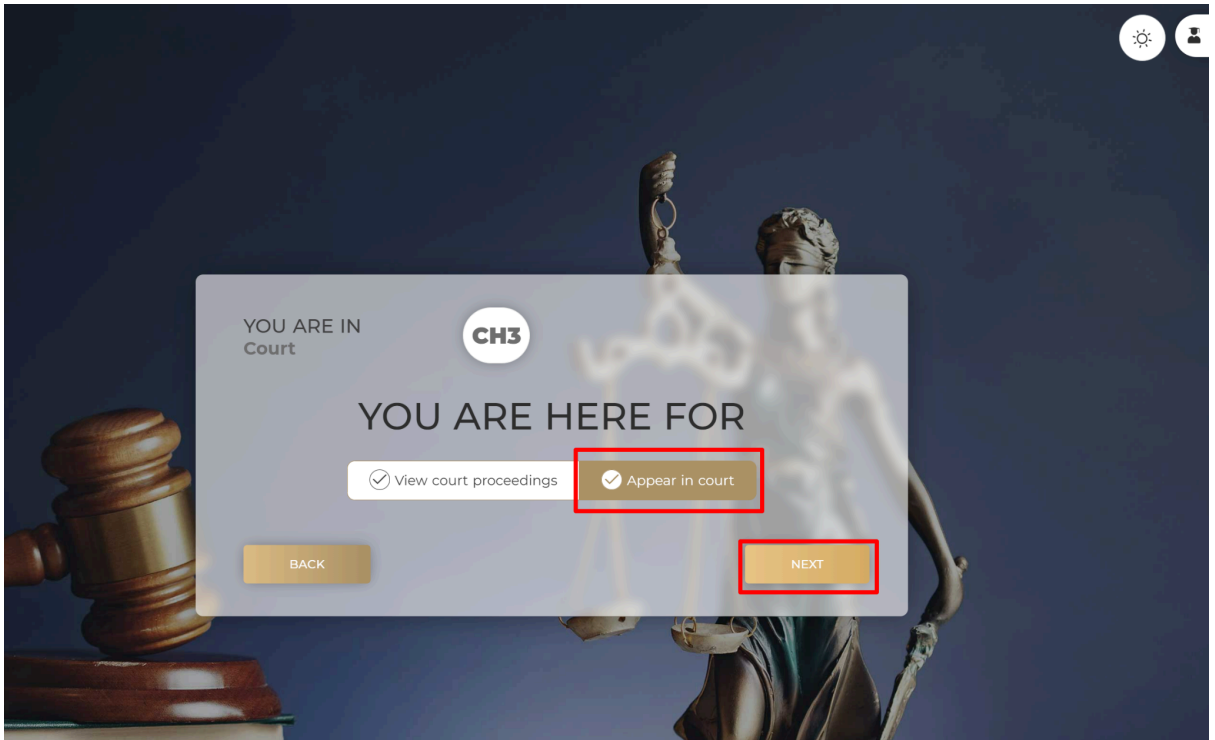
**Eg:** An Advocate wish to enter Court **CH3**

First select the court and confirm that the selected court is correct by clicking the checkbox.

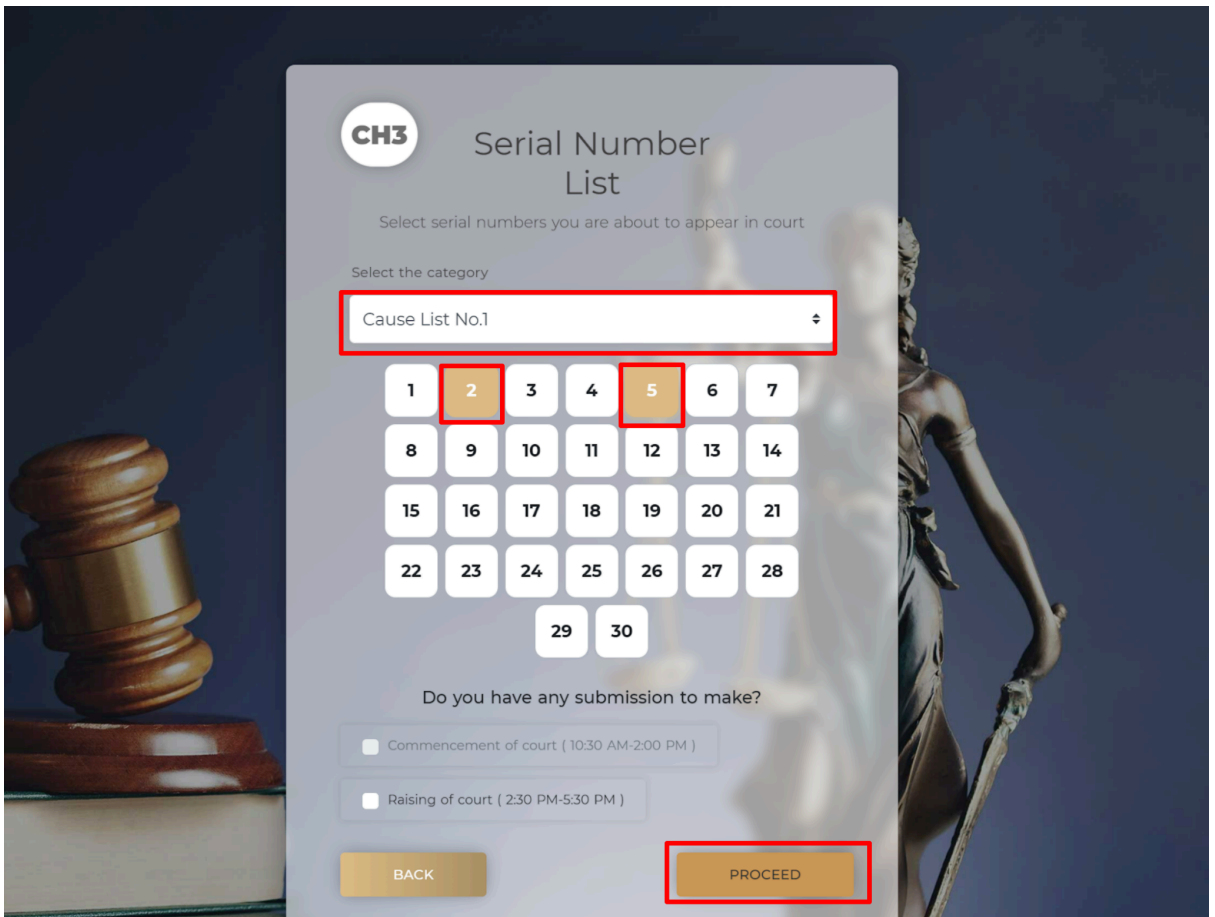
After clicking the checkbox,the “**NEXT**” button gets active and clicks on it and will redirect to the audio/video selection page.







Select the Option “**Appear in Court**” and click on Next Button



In this page an Advocate has an option to select the **Serial Numbers** from the lists which they wish to appear.

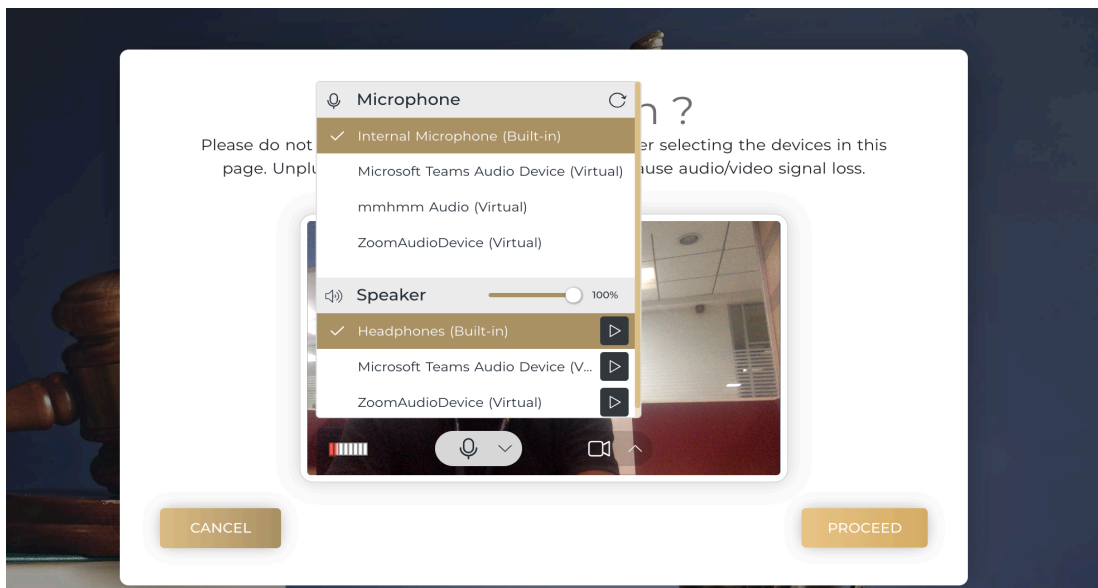
On clicking the **PROCEED** button you redirect to the Audio/Video input Settings Page. where you can select your audio/video devices connected to the Computer/Laptop.

### Audio/Video input Settings selection page

It provides an option to select the proper audio input devices like Microphones, audio output devices such as Headphones and video input such as Cameras.

**A user is able to enter the meeting page only after selecting the input/output devices properly.**

After clicking the checkbox, the **“NEXT”** button gets active and clicks on it and will redirect to the audio/video selection page. On clicking the Proceed button you will be redirected to the meeting page.



On clicking the Proceed button you redirect to the Audio/Video input Settings Page. where you can select your audio/video devices connected to the Computer/Laptop.

### **Court View for an Advocate as a viewer.**



### **Activer User Court View:**

When the court Officer calls the Serial numbers selected by the advocates, they are automatically active to that particular case and appear in the court with their audio and video.



**The meeting room options available for active users are:**

**1. Raise hand button (For passive users)**

It helps to notify the Court Officer to make the advocate/Party in Person/Public as an Active participant. Once the Court master accepts the request the advocate will get an option to say something in that court.

**2. Exit Court button**

It will help to exit from all the courts.

**3. Menu button**

It helps the advocate to see all the courts active at present. An advocate can switch to other courts easily and view the proceedings happening in each court.

**4. Screen share option (For active users only)**

By clicking this button a request is sent to the court officer side. After approving the request the user can share their screen.

**\*\*\*\* Note: for starting screen share from the desktop app from mac requires additional permission which is to be enabled from the Security and Privacy section**

**Steps to enable the screen share permission in mac :**

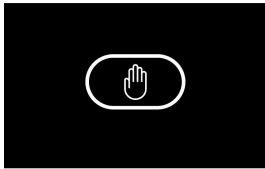
- 1. go to the system preference in mac**
- 2. click on Security and privacy**
- 3. Select vconsol court app from the list**

**6. Participant List**

This button provides an option to see the active and passive participants.

## 7. Flash messages

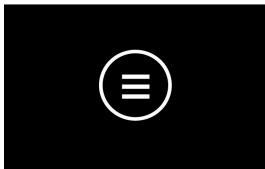
By clicking this button we can see the Flash messages from the Court officer and admin.



→ **Hand raise request button to notify a Court master**



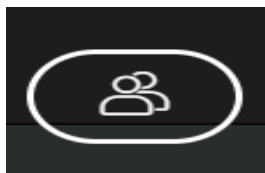
→ **Exit Court button**



→ **Menu button to view Active/Live Court list.**



→ **Screen share button**



→ **Participant List button**

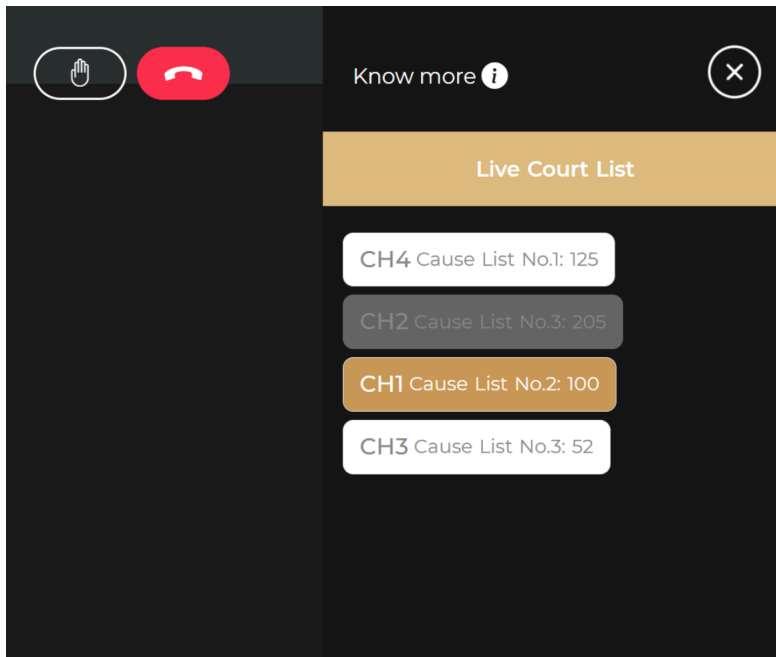


→ **Flash messages**

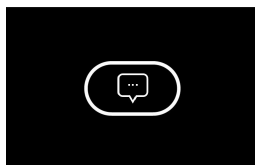
## Meeting Page menu

It helps the advocate to see all the courts active at present. An advocate can switch to other courts easily and view the proceedings happening in each court.

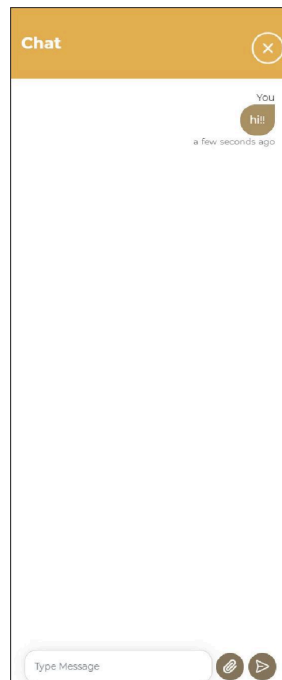
>

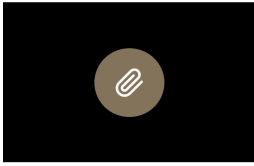


→ An Advocate will easily switch to another courts by clicking Active courts listed here.

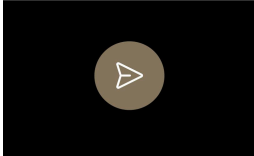


→ Chat Button





→ **Attach file button helps to upload images,pdf files etc. up to a file size of 10 Mb.**



→ **Chat Send Button**

## **6.How to change/reset the password of an Advocate/Party In Person/Public**

- 1.Click on the forgot password link (<https://tshc.vconsol.com/forgot-password>) in login page
- 2.Enter your registered phone number
- 3.Enter the OTP, new password and click on the submit button.



**CONCEPTUALISED & DEVELOPED BY  
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